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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 15/94 in O.A. NO. 856/87

New Delhi this the 27th day of January, 1994

COR AM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Rai Singh S/O Late Shri Sadhu Ram, GP-92, Maurya Enclave, Pitampura, Delhi.

Petitioner

None present for the Petitioner

Versus

- 1. Shri K. A. Nambiar, Secretary, Ministry of Defence, South Block, New Delhi - 110011.
- 2. Lt. Gen. J. S. Ahluwalia, Director General, E.M.E., DHQ P.O., New Delhi-110011. ... Respondents

ORDER (CRAL)

Hon'ble Mr. Justice V. S. Malimath -

None appears for the petitioner though this case has been called out twice. There is nothing to indicate that the office objections have been removed. Hence, this C.C.P. is dismissed for non-prosecution.

(S. R. Adige) Member (A)

(V. S. Malimath) Chairman

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